Côrd-09/1/2018-CDN-MCA
Government of India
Ministry of Corporate Affairs

5th floor, ‘A’ Wing, Shastri Bhawan
Dr. Rajendra Prasad Road
New Delhi-110001
Dated: 31.05.2018

OFFICE ORDER

In terms of the provisions contained in Section 5(1) of the Right to Information Act, 2005, Sh. Chandan Kumar, Deputy Director is hereby designated as Central Public Information Officer in respect of CL-I Section and CL-V Section of the Ministry with immediate effect and until further orders.

(Nilratan Das)
Under Secretary to the Govt. of India

To

Sh. Chandan Kumar
Deputy Director

Copy to:-

1. PPS to Secretary, MCA
2. PPS to Addl. Secretary, MCA
3. PS to JS (K)/JS (AC)
4. JD (CVS)
5. All Sections, MCA
6. e-Governance Cell with a request to upload the Office Order under the RTI Column on the website of this Ministry, with caption “Designation of CPIO in respect of CL-I Section and CL-V Section in MCA – Office Order dated 31.05.2018”.